15-03-2023 Re: Sanction of an ECHS referral Hospital in Ongole, Prakasam district, Andhra Pradesh- laid MATTERS UNDER RULE-377 Reddy, Shri Magunta Sreenivasulu Hospitals ex-Servicemen Welfare Health Care System

Re: Sanction of an ECHS referral Hospital in Ongole, Prakasam district, Andhra Pradesh-laid

SHRI MAGUNTA SREENIVASULU REDDY (ONGOLE): My Parliamentary constituency is having approximately 13105 Ex servicemen and approximately 20,000 serving personnel. Most of their dependents are living in this Prakasam district. My District is having maximum number of Ex? servicemen in Andhra Pradesh. Giddalur town is part of Markapaur division with six mandals and mostly Ex-Servicemen are residing in this area. Giddalur is 145 kms away from district Headquarters. There is no empanelled hospital in Gidaalur as it is a small town.

The District Collector is ready to sanction 37 cents of land for Ex- servicemen Contributary Health Scheme (ECHs). Verification of land is done by Mandal Revenue Officer (MRO) and Revenue Divisional Office (RDO) and provide NOC for providing site under survey no. 441/3 of pernamitta for ECHS center. A suitable building is readily available for immediate opening of ECHS Referral Hospital in front of Unit Run Conteen (URC) canteen.

As per the data provided to me approximately 158 Ex- servicemen expired because of the lack of ECHS facilities in this area.

I request the Hon?ble Minister of Defence to kindly sanction an ECHS referral Hospital in Ongole on priority basis as this is under consideration within the Ministry of Defence.